

**CENTRAL ADMINISTRATIVE TRIBUNAL  
CUTTACK BENCH, CUTTACK,**

**ORDER SHEET**

No. Of Adjournment : 1

COURT NO. : 1

24.02.2020

O.A./260/93/2020

JITENDRA KUMAR PATRA  
-V/S-  
D/O POST

ITEM NO:16

FOR APPLICANTS(S) Adv. : Mr. D.K. Mohanty

FOR RESPONDENTS(S) Adv.: Mr. R. K. Kanungo

Notes of The Registry	Order of The Tribunal
	<p>Heard Ld. Counsels for the applicant and Mr. R. K. Kanungo, Ld. Counsel who had entered appearance on behalf of the respondents.</p> <p>Ld. Counsel for the applicant submitted that the grievance of the applicant would be redressed if a direction is given to the respondents to dispose of the pending representation dated 16.12.2019 at Annexure-A/4 in a time bound manner. Ld. Counsel for the applicant further submitted till date no decision has been taken by the respondents.</p> <p>In view of this, the OA is disposed of with a direction to the respondent No.3/competent authority to consider the representation dated 16.12.2019(Annexure-A/4) filed by the applicant which is pending as on date and dispose of the same as per the provisions of law, keeping in view the circulars at Annexures-A/2 and A/3 of the OA, by passing a speaking order, copy of which is to be communicated to the applicant within a period of two months from the date of a receipt of a copy of this order. It is made clear that we have not expressed any opinion on the merit of the case.</p> <p>Applicant will have the liberty to send a certified copy of this order along with the Paper Book of the OA and copy of the representation dated 16.12.2019(Annexure-A/4) to the respondent no.3 within a week after of receipt of copy</p>

of this order.

Free copy of this order be given to Ld. Counsels for both the sides.

( SWARUP KUMAR MISHRA)  
MEMBER (J)

( GOKUL CHANDRA PATI)  
MEMBER (A)

pms